

Jha was telling me about the dignity of the Constitution, Court and democracy. I would not like to remind Shri Bhogendra Jha what part their party played during emergency in 1975. Those who were guided by Moscow and Beijing are trying to guide us. We are not here to be taught by anybody, nor we live at the mercy of anyone. Mr. Speaker, Sir, if this Government want that we should go before it as a petitioner and make request, I would humbly submit that not even an ordinary member of BJP like me would like to agree to adopt such an attitude. The Government may take whatever action they like. Bhartiya Janata Party would never come as petitioner to the Government.

[English]

Sir, I am grossly dissatisfied with the hon. Home Minister's statement, I am sorry that I have to show disrespect to you and I withdraw from the House.

15.18 hrs.

*At this stage Shri Jaswant Singh and some other hon. Members left the House.*

KUMARI MAMATA BANERJEE:  
Sir,.....

MR. SPEAKER: I will allow you tomorrow.

15.20 hrs.

### PROTECTION OF HUMAN RIGHTS BILL\*

[English]

THE MINISTER OF HOME  
AFFAIRS (SHRI S.B. CHAVAN): I beg to

move for leave to introduce a Bill to provide for the constitution of a National Human Rights Commission, State Human Rights Commissions in States and Human Rights Courts for better protection of human rights and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a National Human Rights Commission, State Human Rights Commissions in States and Human Rights Courts for better protection of human rights and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI S.B. CHAVAN: I introduce the Bill.

15.22 hrs.

### MATTERS UNDER RULE 377

- (i) **Need for construction of new Railway line between Tirur and Edappilly**

[English]

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): There is a long pending proposed project for the construction of a railway line known as Tirur-Edappilly Coastal line via Guruvayoor, Tripriyar, Kodungallur and Parur. Even before independence, the proposal was taken up during British rule and a survey was done